

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

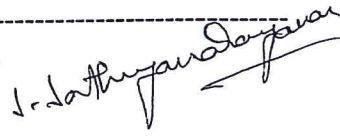

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/73/IB/17  
PETITION NUMBER : CP/664/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : NEYCER INDIA LTD  
NAME OF THE RESPONDENT(S) : BANK OF INDIA LTD  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- |    |                                |                                    |   |
|----|--------------------------------|------------------------------------|---|
| 1. | S. SATHIYANARAYANAN            | Counsel for Respondent<br>(BOI)    |   |
| 2  | RAVI ROSTHANAN<br>(FOR IMLEAD) | Counsel for Petitioner<br>(Neycer) |  |

ORDER

Counsels for both the parties are present. Counsel for Bank of India prayed for time to file counter. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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